

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 611
IB-1625(ND)/2019

IN THE MATTER OF:

M/s. Ashmit Corporation Pvt. Ltd.

...PETITIONER

Vs.

M/s. Flexi Infotech Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 23.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :

ORDER

IA/5102/2022

The 4th Progress Report is taken on record with just exceptions. IA **disposed** of.

IA/6027/2022

This is an application for placing on record the list of stakeholders, which is taken on record. IA **disposed** of.

IA/376/2023

List the matter on **07.06.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)